- (b) the action taken/being taken against these smugglers;
 - (c) the steps taken to check such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) The Year-wise figures as available are as follows:

Year	No. of Case:
1991	6911
1992	5272
1993	4664
(Unto October)	

- (b) Strict vigilance is maintained and smugglers apprehended by the security forces are handed over to the Customs Authorities and the State Police for appropriate action.
- (c) Several steps have been taken to prevent smuggling of animals across the border. These steps include strengthening of the Border Security Force to reduce the gaps between border outposts; intensified patrolling; erection of OP Towers along the international border and supply of night vision devices, binoculars etc., for better observation and patrolling in the riverine areas.

Utilisation of Gas

- 123. SHRI N. J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the progress made so far in regard to utilisation of gas explored from sea in Gujarat itself;
- (b) whether the Government have received any proposal from the State Government in this regard;
 - (c) if so, the details thereof; and
- (d) the time by which it is likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d) Requests have been received from the State Government for

the allocation of gas from the Tapti fields which have been offered for development as joint ventures. It has, however, been decided to bring gas from Mid-Tapti and South Tapti fields to Hazira to meet existing commitments Ex-Hazira and along the HBJ Pipepile.

[English]

Irrigation Projects

124. SHRI BOLLA BULI RAMMAYA : SHRI D. VENKATESHWARA RAO :

Will the Minister of WATER RESOUR-CES be pleased to state:

- (a) whether the Union Government have agreed to provide additional financial assistance to the State Governments for completion of on-going irrigation projects; and
 - (b) if so, the details thereof; State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) No, Sir. However, as a special case it has been agreed to provide additional central assistance to the extent of Rs, 550 crores for the completion of Sardar Sarovar Project to compensate the loss of US \$ 165.541 million due to disengagement of the project from the World Bank Group assistance.

Aids and Cancer Patients

- 125. PROF. UMMAREDDY VENKA-TESHWARLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the likely number of people who will be affected by AIDS and lungs cancer by 1999, separately; and
- (b) the details of the programmes chalked out to combat these dreaded diseases?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) It has been estimated that